

Most Immediate
Election Matter

F. No. C-50/08/2018-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi the 25th October, 2018

To,

All Chief Commissioners/Director Generals in CBIC.

Subject: General Elections to the Legislative Assemblies of Chhattisgarh, Madhya Pradesh, Mizoram, Rajasthan and Telangana, 2018- Briefing meeting of Expenditure Observers-Reg.

Sir,

I am directed to refer to Election Commission of India's letter No. 464/ECI/DO/EEM/Exp.Obs/EEPS/2018/Vol.II/985 dated 18.10.2018 on the subject cited above appointing 150 IRS(C&CE) officers as Expenditure Observers for the forthcoming General Elections to the Legislative Assemblies of Chhattisgarh, Madhya Pradesh, Mizoram, Rajasthan and Telangana, 2018 and directing these officers to attend the Brief Meeting at Vigyan Bhawan, Rajpath Road Area, Central Secretariat, New Delhi- 110001 on 26.10.2018 at 9:00 AM.

2. Some officers have requested for exemption from Election Duty due to extreme ground. These representations are under consideration of the Commission. This department has provided substitutes against these cases. In addition to this Department's letter dated 24.10.2018, an additional list of 14 officers provided as substitutes is enclosed at 'Annexure-II'.

3. As per standing instructions of the Election Commission of India, such substitutes are also required to attend the Briefing Meeting.

4. The concerned Chief Commissioners are therefore requested to depute the officers at Annexure-II for the Brief Meeting of the Election Commission of India at **Vigyan Bhawan, Rajpath Road Area, Central Secretariat, New Delhi- 110001 on 26.10.2018 at 9:00 AM.**

Encl. as above (4 pages)


Yours faithfully,



(S.A. Ansari)
Under Secretary to the Government of India
011-2095529

Copy to:

1. The Website Manager, CBEC with the request to upload this letter along-with enclosures at the official website of CBIC.
2. The Under Secretary, (Shri Rajan Jain), Election Commission of India, New Delhi for information.



(S.A. Ansari)
Under Secretary to the Government of India

Annexure-'II'

Sl. No.	Zone	Service ID	Name	Cadre	Year of allotment	Home State
1	Cochin CGST	4001	Kishor S.	IRS(C&CE)	2010	Kerala
2	Kolkata CGST	3873	Bhavan Lal Meena	IRS(C&CE)	2009	Rajasthan
3	Mumbai CGST	4074	Rishi Yadav	IRS(C&CE)	2010	U.P.
4	Mumbai CGST	3981	Arvind Kumar Singh	IRS(C&CE)	2010	U.P.
5	Mumbai CGST	3991	Srikant Govindrao Awachar	IRS(C&CE)	2010	Maharashtra
6	Chennai Customs	3865	R.A. Praveen Kumar	IRS(C&CE)	2009	Andra Pradesh
7	Delhi Customs	3768	Suraj Kumar Gupta	IRS(C&CE)	2009	Bihar
8	NACIN Faridabad	4071	Anoop Kumar Verma	IRS(C&CE)	2010	U.P.
9	NACIN Delhi	4108	Prakash Veer Singh Meena	IRS(C&CE)	2010	Rajasthan
10	NACIN Bengaluru	4480	Arunodaya	IRS(C&CE)	2012	Karnataka
11	NACIN Hyderabad	3926	Geelani Basha K.S.M	IRS(C&CE)	2009	Andhra Pradesh
12	NACIN Cochin	4695	Joe Paul Mampilly	IRS(C&CE)	2014	Kaerala
13	MACIN Mumbai	4282	Vinay Kumar Arya	IRS(C&CE)	2008	U.P.
14	NACIN Vadodra	4678	Anish Jagdish Para	IRS(C&CE)	2014	Gujarat